

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1266
(To be answered on the 9th February 2017)

STATUS OF UDAN SCHEME

1266. SHRIMATI POONAMBEN MAADAM
SHRI S. RAJENDRAN
SHRI VENKATESH BABU T.G.
SHRI MANSHANKAR NINAMA
SHRI PRABHAKAR REDDY KOTHA
SHRI SANJAY KAKA PATIL
SHRI KODIKUNNIL SURESH
SHRI V. ELUMALAI
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)
ADV. JOICE GEORGE
SHRI SULTAN AHMED
SHRI C. MAHENDRAN
SHRI BHARAT SINGH
PROF SAUGATA ROY
SHRIMATI JAYSHREEBEN PATEL
SHRIMATI V. SATHYA BAMA
DR. UDIT RAJ
SHRI BADRUDDIN AJMAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the current status of implementation of Ude Desh Ka Aam Nagrik (UDAN) Scheme to provide regional air connectivity in the country including the subsidy and concessions/provided under the scheme and funds allocated, released and spent so far in this regard;
- (b) whether the Government has assessed issues like funding pattern, slot availability under the scheme, if so, the details thereof including list of places identified for air operations;
- (c) whether the Government proposes to develop small airports and operate smaller aircraft, helicopter services under the scheme, if so, the details thereof;
- (d) whether most of the domestic airlines have refused to charge a levy on air tickets that would finance the regional connectivity fund even as the Centre wants to start services under the Regional Connectivity Scheme by March, 2017 and if so, the details thereof and the ways explored by the Government for funding the scheme;
- (e) whether the Government has received several bids to fly on routes under the Regional Connectivity Scheme and if so, the details thereof;
- (f) whether fares have been capped at Rs. 1200/- for half-an-hour flight and Rs. 2500/- for an hour long flight under the new aviation policy and if so, the details thereof; and
- (g) the steps taken by the Government to expand aviation sector and strengthen aviation infrastructure to implement the scheme successfully?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): Ministry of Civil Aviation (MoCA), Government of India launched the Regional Connectivity Scheme (RCS)-UDAN on 21st October, 2016. The e-bidding process has already been started to select airline operator for mounting RCS operations. A Regional Connectivity Fund (RCF) has been created to provide Viability Gap Funding (VGF) by the Government of India. The Central Government has imposed levy on some category of the scheduled domestic flights being operated in India to fund the RCF. No funds have been released to airline operator under the Scheme. Slot allocation is done as per Slot Allocation Policy.

(c): The construction of airport is demand driven, depending on firm demand from the airline operators and where the State Government agrees to provide various concession envisaged in the Policy.

(d): Federation of Indian Airlines has filed a case in the Hon'ble Delhi High Court and as such the matter is sub-judice at present. However, Hon'ble court has not granted any stay on levy.

(e): Yes madam. List of unserved/ underserved airports is at Annexure- I.

(f): Airfare cap under RCS-UDAN for fixed wing aircraft ranges from Rs. 1420/- for 151 kilometers to Rs. 3500/- for >800 kilometers. Airfare caps specified for various stage lengths for fixed wing aircraft / flight duration for helicopters is at Annexure-2. The applicable VGF caps for operations through Category-1, Category-2 and Category-3 fixed wing aircraft for a particular stage length or for operations through helicopters for a particular flight duration is at Annexure-3.

(g): MoCA has signed Memorandum of Understanding (MoU) on RCS-UDAN with 16 State Governments / UTs to provide concessions as mentioned in the Scheme. The bidding process has already been started to select airline operators for RCS operations. Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirement (CAR) for Scheduled Commuter Operations. A statement indicating State Governments who signed MoU on RCS-UDAN is attached as Annexure-4.

LIST OF 43 UNSERVED AIRPORTS AND 7 HELIPADS INVOLVED FOR OPERATION OF RCS FLIGHT

S.NO.	AIRPORT	STATE	S.NO.	AIRPORT	STATE
1	BILASPUR	CHATTISGARH	27	ROURKELA	ORISSA
2	RAIGARH	CHATTISGARH	28	UTKELA	ORISSA
3	JAGDALPUR	CHATTISGARH	29	JEYPORE	ORISSA
4	AMBIKAPUR	CHATTISGARH	30	LUDHIANA	PUNJAB
5	MUNDRA	GUJARAT	31	JULLANDHAR	PUNJAB
6	MITHAPUR(DWARKA)	GUJARAT	32	PATHANKOT	PUNJAB
7	KANDLA	GUJRAT	33	BHATINDA	PUNJAB
8	SHIMLA	HIMACHAL PRADESH	34	JAISALMER	RAJASTHAN
9	JAMSHEDPUR	JHARKHAND	35	BIKANER	RAJASTHAN
10	MYSORE	KARNATAKA	36	SALEM	TAMILNADU
11	BANGALORE (CEHAL)	KARNATAKA	37	HOSUR	TAMILNADU
12	BIDAR	KARNATAKA	38	NEYVELI	TAMILNADU
13	VIDYANAGAR	KARNATAKA	39	DAMAN	U.T
14	JALGAON	MAHARASHTRA	40	KANPUR (CIVIL)	UTTAR PRADESH
15	KOLHAPUR	MAHARASHTRA	41	KANPUR (CHAKERI)	UTTAR PRADESH
16	SHOLAPUR	MAHARASHTRA	42	COOCHBEHAR	WEST BENGAL
17	MUMBAI JUHU	MAHARASHTRA	43	BURNPUR	WEST BENGAL
18	OZAR (NASIK)	MAHARASHTRA	LIST OF HELIPADS		
19	RATNAGIRI	MAHARASHTRA	1	PAHALGAM	J&K
20	AMRAVATI	MAHARASHTRA	2	SONAMARG	J&K
21	NANDED	MAHARASHTRA	3	MOREH	MANIPUR
22	LATUR	MAHARASHTRA	4	THANLON	MANIPUR
23	NASIK ROAD	MAHARASHTRA	5	PARBUNG	MANIPUR
24	AHMED NAGAR	MAHARASHTRA	6	TAMENGLONG	MANIPUR
25	IMPHAL (KORANGEE)	MANIPUR	7	JIRIBAM	MANIPUR
26	SHARASUGUDA	ORISSA			

LIST OF 12 UNDERSERVED AIRPORTS

S.NO	NAME OF THE AIRPORT	STATE	S.NO	NAME OF THE AIRPORT	STATE
1	KADAPA	ANDHRA PRADESH	7	PANTNAGAR	UTTARAKHAND
2	BHAVNAGAR	GUJARAT	8	JAMNAGAR	GUJARAT
3	PORBANDAR	GUJRAT	9	GWALIOR	MADHYA PRADESH
4	KULLU	HIMACHAL PRADESH	10	AGRA	UTTAR PRADESH
5	SHILLONG (BARAPANI)	MEGHALAYA	11	ANDAL (DURGAPUR)	WEST BENGAL
6	PONDICHERRY	U.T	12	DIU	UT

Annexure - 2: Airfare Cap under RCS

Airfare Cap to be considered for respective stage lengths / flight duration are as follows (Refer Section 2.3 above):

Airfare Cap for Fixed-wing aircraft

S.No.	Stage Length (in Km)	Airfare Cap under RCS Stage (in INR)
1.	151 - 175	1,420
2.	176 - 200	1,500
3.	201 - 225	1,580
4.	226 - 250	1,670
5.	251 - 275	1,750
6.	276 - 300	1,830
7.	301 - 325	1,920
8.	326 - 350	2,000
9.	351 - 375	2,080
10.	376 - 400	2,170
11.	401 - 425	2,250
12.	426 - 450	2,330
13.	451 - 475	2,420
14.	476 - 500	2,500
15.	501 - 525	2,500
16.	526 - 550	2,590
17.	551 - 575	2,680
18.	576 - 600	2,770
19.	601 - 625	2,860
20.	626 - 650	2,950
21.	651 - 675	3,050
22.	676 - 700	3,140
23.	701 - 725	3,230
24.	726 - 750	3,320
25.	751 - 775	3,410
26.	776 - 800	3,500
27.	>800	3,500

Airfare Cap for Helicopters

S.No.	Flight Duration (in minutes)	Airfare Cap under RCS Stage (in INR)
1.	00 - 30	2,500
2.	31 - 35	2,900
3.	36 - 40	3,350
4.	41 - 45	3,750
5.	46 - 50	4,150
6.	51 - 55	4,600
7.	56 - 60	5,000
8.	> 60	5,000

Annexure - 3: VGF Cap under RCS

VGF Cap to be considered for respective stage lengths / flight duration are as follows (Refer Section 2.5 above).

VGF Cap for operations through Category-1 Fixed-wing aircraft

S. No.	Stage Length (in Km)	VGF Cap per Hour (INR)
1.	151 - 175	2,470
2.	176 - 200	2,730
3.	201 - 225	2,980
4.	226 - 250	3,220
5.	251 - 275	3,480
6.	276 - 300	3,730
7.	301 - 325	3,980
8.	326 - 350	4,230
9.	351 - 375	4,480
10.	376 - 400	4,730
11.	401 - 425	4,980
12.	426 - 450	5,230
13.	451 - 475	5,480
14.	476 - 500	5,730

VGF Cap for operations through Category-2 and Category-3 Fixed-wing aircraft

S. No.	Stage Length (in Km)	VGF Cap per Hour (INR)
1.	151 - 175	2,350
2.	176 - 200	2,600
3.	201 - 225	2,840
4.	226 - 250	3,070
5.	251 - 275	3,270
6.	276 - 300	3,360
7.	301 - 325	3,440
8.	326 - 350	3,530
9.	351 - 375	3,620
10.	376 - 400	3,700
11.	401 - 425	3,790
12.	426 - 450	3,880
13.	451 - 475	3,960
14.	476 - 500	4,050
15.	501 - 525	4,220
16.	526 - 550	4,300
17.	551 - 575	4,380
18.	576 - 600	4,460
19.	601 - 625	4,540
20.	626 - 650	4,620
21.	651 - 675	4,690
22.	676 - 700	4,770

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VGF Cap for operations through Category-2 and Category-3 Fixed-wing aircraft

S. No.	Weight Category (kg)	VGF Cap (INR)
23.	701 – 725	4,860
24.	726 – 750	4,940
25.	751 – 775	5,020
26.	776 – 800	5,100
27.	>800	5,100

VGF Cap for operations through Helicopters

S. No.	Weight Category (kg)	VGF Cap (INR)
1.	00 – 10	0
2.	11 – 15	700
3.	16 – 20	1,800
4.	21 – 25	2,900
5.	26 – 30	3,900
6.	31 – 35	4,600
7.	36 – 40	5,200
8.	41 – 45	5,900
9.	46 – 50	5,900
10.	51 – 55	5,900
11.	56 – 60	5,900
12.	> 60	5,900

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ANNEXURE-4

Name of the States which have signed MoU on RCS - UDAN

S. No	Name of States
1	Maharashtra
2	Jharkhand
3	Gujarat
4	Chhattisgarh
5	Andhra Pradesh
6	Puducherry
7	Manipur
8	Assam
9	West Bengal
10	Madhya Pradesh
11	Uttarakhand
12	Uttar Pradesh
13	Telangana
14	Meghalaya
15	Himachal Pradesh
16	Daman & Diu

